

provisions of Regulation 12(7) of Aadhaar (Authentication) Regulations, 2016, w.e.f. 1st June, 2017, License fee is applicable to Authentication User Agencies (AUAs) and Authentication Service Agencies (ASAs). Since all KUAs are, by default, also AUAs, there is no additional license fee for e-KYC services.

	License Fees (for 2 years)
AUA	Rs 20 Lakh
ASA	Rs 1 Crore

The circular issued by UIDAI in this regard dated 31.05.2017 is available at https://uidai.gov.in/images/resource/Circular_for_AUA_KUA_and_ASA_Agreements_v40.pdf and dated 08.08.2017 is available at https://uidai.gov.in/images/resource/Circular_dated_08082017.pdf.

(c) As per information received from Department of Financial Services, presently, there is no plan by banks to charge public for cost/fee incurred by them for Aadhaar authentication.

Aadhaar enrolment in the country

2822. SHRI P. L. PUNIA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of people enrolled under the Aadhaar in the country, as on date; and

(b) whether Government is having any plan to implement single identity card to the citizens of the country if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S.S. AHLUWALIA): (a) As on 5th August 2018, a total of 122.06 crore Aadhaar numbers have been issued by Unique Identification Authority of India (UIDAI).

(b) Ministry of Electronics and IT is not considering any proposal of providing single identity card to the citizens of the country.

Preference to locally produced cyber security products

2823. SHRI R. VAITHILINGAM: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is fact that Government has mandated giving preference in all